

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 103  
CP (IB) No. 50/CB/2022

**Proceedings under Section 95 (1) IBC**

**IN THE MATTER OF:**

Punjab National Bank  
V/S  
Suryakanta Acharya

.....Applicant

.....Respondent

**Order delivered on 24/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. S. Jena, FCS.

For the Respondent

Mr. Saswat Kumar Acharya, Adv.

Ms. S. Pholgu, Adv.

Mr. Subham Agrawal, Adv.

**ORDER**

Ld. Counsel, Mr. S. K. Acharya, appears for the Personal Guarantor.

Ld. Authorized Representative, FCS, Mr. S. Jena, appears for the RP.

Since these matters are of the year 2022, we direct the PG to get ready without fail on the next date of hearing. If the counsel for PG fails to make submissions on the next hearing date, opportunity stands closed.

List the matter on 08.07.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N. V. Ramakrishna Badarinath**  
**Member (Judicial)**